

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.128
TP 128 of 2016(CP 55 of 2016)

Proceedings under Section 397-398

IN THE MATTER OF:

Avni Dharmesh Patel
V/s
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 21/03/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Ujas H Patel, Ld. Adv. for Mr. Aditya Pandya, Ld.
Adv.

ORDER

In the interest of justice, matter stands adjourned to 16.05.2023

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA
MEMBER (JUDICIAL)**